

the Rule 6 of the regulation *inter alia* provides that where a lane has been marked for a class of vehicles, a vehicle of that class shall drive in that lane only.

Four laning of NHs

†1865. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government has decided to convert several National Highways in the country from two lane to four lane;

(b) if so, the details thereof;

(c) whether Government has taken any decision to convert National Highway in Bihar from Hazipur to Tejpur *via* Mahua into four lanes; and

(d) the number of National Highways in Bihar converted into four lanes from two lanes, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Yes Sir. The Ministry had taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, Inter Corridors and Feeder Routes along with integration with Sagarmala, etc., under “Bharatmala Pariyojana”. Under this proposal, the Ministry has identified stretches for development of about 26,200 km length of Economic Corridors, 8,000 km of Inter Corridors, 7,500 km of Feeder Routes, 5,300 km Border and International connectivity roads, 4,100 km Coastal and Port connectivity roads, 1,900 km Expressways, National Corridor Efficiency improvement by development of ring roads around 28 cities, decongestion of about 125 choke points and 66 congestion points, development of 35 nos. of Multimodal Logistics Parks.

The Cabinet Committee on Economic Affairs (CCEA) has approved the proposal for investment approval for Phase-I of “Bharatmala Pariyojana” during its meeting held on 24.10.2017. “Bharatmala Pariyojana” Phase-I includes development of about 9,000 km length of Economic corridors, about 6,000 km length of Inter-corridor and feeder roads, about 5,000 km length of National Corridors Efficiency improvements, about 2,000 km length of Border and International connectivity roads, about 2,000 km length of Coastal and port connectivity roads, about 800 km length of Expressways

† Original notice of the question was received in Hindi.

and balance length of about 10,000 km of roads under NHDP. The programme is targeted for completion in 2021-2022. During 2017-18, progress achieved towards development of NHs to 4 or more lane NH standards were about 1,399 km upto the period ending December, 2017.

(c) No Sir.

(d) The total length of 4-lane National Highways in Bihar is 813.95 km as in December, 2017.

Steps to curb road accidents

1866. SHRI DEVENDER GOUD T. Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the reasons as to why, in spite of advancements made in road construction, signalling system and sensitizing the citizens of the country, seventeen deaths on Indian roads took place every hour during the last year;

(b) to what extent use of mobiles contribute to accidents;

(c) whether it is a fact that new vehicles are to be blamed for involvement in most of the accidents; and

(d) the concrete action plan the Ministry has to curb accidents and to what extent the proposed Motor Vehicles Bill would help in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) The road accident is multi – causal. Ideally the factors responsible should be established through objective assessment of the circumstances under which the road accident occurred. However, based on the extant data reporting system, drivers' fault is single most important factor responsible for road accidents (84%), killings (80.3%) and injuries (83.9%) on all roads in the country. Within drivers' fault category exceeding lawful speed accounted for a highest share of 66.5% in accidents and 61% of accident deaths.

(b) As per the data received from police department of States/UTs for the calendar year 2016, 4976 accidents occurred on India roads due to use of mobile phones resulting in 2138 deaths.

(c) The total number of road accidents and number of persons killed and injured based on age of vehicles for the calendar year 2016 is as under:—